

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax- 23753923

Petition No.287/TT/2013

Date: 20.8.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited (PGCIL),
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Determination of transmission tariff for 400 kV D/C (Quad) Vadodara-Asoj Transmission Line along with associated bays at Asoj (GETCO Sub-station) under System Strengthening Scheme in North/West Part of IPP Projects in Chhattisgarh (for direct interconnection with 400 kV D/C Vadodara-Pirana Tr. Line) by passing Vadodara Pooling Sub-station under interim arrangement in Western Region for tariff block 2009-14.

Sir,

I am directed to refer to the Commission's letter dated 20.3.2015 in the above said petition wherein PGCIL was directed to file additional information on affidavit (copy enclosed), with advance copy to the respondents latest by 24.4.2015.

2. The above said information has still not been filed. You are requested to furnish the same before 7.9.2015.

Yours faithfully,

Sd/-
(V.Sreenivas)
Deputy Chief (Legal)